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Nizam-ud-Din, Shri Syed Nurul Hasan, Prof. S. Panda, Shri Brahmananda Parashar, Shri V. R. Patil, Shri Deorao Patil, Shri Gulabiao Patil. Shri Veerendra Poddar. Shri R. K. Pradhan. Shrimati Saraswati Prasad, Shri K. L. N. Punnaiah, Shri Kota Puri, Shri D. D. Rachaiah, Shri B. Raha, Shri Sanat Kumar Raiu. Shri V. B. Ranganathan, Shri S. Rao, Shrimati Rathnabai Sreenivasa Rao. Shri V. C. Kesav a Reddi, Shri K. Brahmananda Reddy, Shri Gaddam Narayana Reddy, Shri Janardhana Reddy, Shri K. V. Raghunatha Reddy, Shri Mulka Govinda Reddy, Shri R. N. Roshan Lai, Shri Saleem, Shri Mohammad Yunus Sangma, Shri E. M. Sanyal, Shri Sasankasekhar Sardar Amjad Ali, Shri Savita Behen, Shrimati Seyid Muhammad, Dr. V. A. Shah, Shri Manubhai Shahi, Shri Nageshwar Prasad Sharma, Shri K. L. Shaslri, Shri Bhola Paswan Shekhawat, Shri B. S. Shilla, Shri Showaless K. Shishir Kumar, Shri Shukla, Shri Chakrapani Shukla, Shri M. P. Shyamkumari Devi, Shrimati Singh, Shri D. P. Singh, Shri I. T. Singh, Shri Kameshwar Singh, Shri Mahendra Bahadur Singh, Shri Mohan Singh, Shri Nathi Singh Shri Niranjan Singh, Shri Parbhu Singh, Shrimati Pratibha Singh, Shri Ranbir

Singh, Shri Sultan

Singh Shri T. N.

Singh, Shri Triloki Singh, Dr. V. B. Sinha, Shri Awadheshwar Prasad Sinha, Shri Indradeep Sisodia, Shri Sawaisingh Sivapiakasam. Shri S. Sukhdev Prasad. Shri Sultan. Shrimati Maimoona Swu, Shri Scato Tanvir, Shri Habib Thakur, Shri Gnnanand Tilak. Shri J. S. Tiwari, Shri Shankarlal Tiwary. Pt. Bhi'waniprasad Totu, Shri G. C. Tripathi, Shri kamalapati Trivedi, Shri H. M. Varma, Shrimati Narayani Devi Mtnaklal Venigalla Saty a narayana, Shri Wild. Shri Sikander Ali Yadav, Shri Shyam Lai The motion was carried by a majority of the

Lok Sabha

The motion was carried by a majority of the total membership of the House and by a majority of not less than two thirds of the Members present and voting.

MESSAGE FROM THE LOK SABHA

The Constitution (Tthirty-second Ameudment) Bill, 1973.

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"I am directed to inform Rajya Sabha that Lok Sabha at its sitting held on Wednesday, the 28th August, 1974 adopted the following motion in regard to the Constitution (Thirty-second Amendment) Bill, 1973:

'That the House do recommend to Rajya Sabha that Rajya Sabha do appoint a Member of Rajya Sabha to the Joint Committee on the BU! further to amend the Constitution of India in the vacancy caused by the retirement of Shri Sultan Singh from Rajya Sabha and do communicate to this

[Secretary General.]

House the name of the member so appointed by Rajya Sabha to the Joint Committee'.

I am to request that the concurrence of Rajya Sabha in the said motion and also the name of the Member of Rajya Sabha so appointed to the Joint Committee may be communicated to this House".

MR. DEPUTY CHAIRMAN: The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at fifty-four minutes past five of the clock till eleven of the clock on Thursday, the 29th August, 1974.